NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

CP(CAA) No. 19/NCLT/AHM/2017 With Gujarat High Court C.A. No. 518/2016

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.05.2017

Name of the Company:

Heritage Khirasara Palace Pvt Ltd.

Section of the Companies Act: <u>Section 230-232 of the Companies Act, 2013</u>

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. MAND B. CUCKER.

Secures acaditeral.

For petitionce Spierredi

2. Himen Invedi

Advocate of Advocate of Petritional

ORDER

Learned Advocate Mr. Hiren Trivedi present for Petitioners. Learned Advocate Mr. present for secured creditor.

Learned Advocate Mr. Anand Gogia filed Vakalatnama for Secured creditor "Citizens Co-operative Bank Ltd" along with representation.

Proof of service of publication and notices to statutory authorities not filed.

Petitioner is directed to file the list of creditors and value of debts along with chartered accountant certificate.

At request of petitioner counsel to file proof of publication and service of notices, list the matter on 13.07.2017.

> BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 31st day of May, 2017.